



## LEGISLATIVE ASSEMBLY NATIONAL CAPITAL TERRITORY OF DELHI OLD SECRETARIAT, DELHI-110054

F.N.20/6/President/2021/LAS-VII/Leg.//6636

Dated: 07.07.2022

To,

Hon'ble Members, Delhi Legislative Assembly, Delhi.

Sub: Election to the Office of the President of India, 2022- Facilities to Members of Legislative Assembly to vote in New Delhi or at the place of poll setup at any State HQ other than his own-regarding.

Sir/Madam,

I am directed to state that the Election Commission of India vide letter No. 479/ECI/LET/FUNC/9/2022 dated 16<sup>th</sup> June 2022 has informed that in extreme cases where some MLAs may be forced to remain away from their own State on the day of the poll due to compelling and justifiable reasons and may not be able to cast their vote either at their own State Headquarters or at Parliament House, New Delhi. In order to enable such MLAs to cast vote during the current Presidential Election, the Commission has decided, in exceptional cases, to allow the MLA of any State to cast his/her vote at any State Headquarters other than his/her own if he/she applies for the Commission's permission well in advance, with full justification, in the prescribed **Request Form.** 

Accordingly, any Hon'ble Member who desires to avail the aforesaid facilities, she/he may submit her/his request immediately in the prescribed **Request Form** (copies enclosed in English and Hindi), so as to reach the Election Commission of India not later than 10 days before the date of poll. It may be noted that option once made will be final and no change of such choice will allowed by the Election Commission.

Yours Sincerely,

(C. Velmurugan)

Assistant Returning Officer/Joint Secretary (LAS)

Telefax: 011-23890468, 23890371 Email-assemblydelhi@gmail.com

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## Request Form-B

Request Form from Member of Legislative Assembly of ......(Name of the State) for permission to vote at a Place of Poll in other State in Presidential Election, 2022

From	:
	Shri/Smt./Km
	Member of Legislative Assembly of
	(Name of State/UT)
	Name of the Constituency
	(From which elected)
_	
То	Chri Cuman Kuman Das
	Shri Suman Kumar Das Secretary,
	Election Commission of India,
	Nirvachan Sadan, Ashoka Road,
	New Delhi –110001.
	(Tel: 011-23052082, 011-23052145)
	(e-mail id: skdas@eci.gov.in, president-cell@eci.gov.in)
	A-T
,	As I will not be able to cast my vote during the current Presidential Election, 2022, at the
place	of poll where I am an elector or at Parliament House, New Delhi on the date of poll for the
Presid	lential Election, 2022, due to
	, and the same of
	Name of State/Union Territory:
	·
	City (where place of poll is fixed):
2.	If permitted by Election Commission of India, I will either produce my identity card or will
have 1	myself identified before the Assistant Returning Officer, during poll, who is the Presiding
	r at the place of poll in aforementioned State/Union Territory.
0111001	at the place of point and ementioned state, officin Territory.
n . 1	
Dated:	
	y E
	(Signature of the Applicant)
	(Signature of the Applicant)

## अनुरोध प्ररूप-ख

	- 31		
राष्ट्रपतीय निर्वाच	ान, 2022 में अन्य राज्य में मतदान के स्थान पर मतद	ान करने की	
अन्मति प्राप्त करने के लिए (राज्य का नाम) विधान सभा			
के सदस्य से अनुरोध प्ररूप			
प्रेषक:		TW( 19	
श्री/श	श्रीमती/कु		
******	विधान सभा का/की सदस्य		
(राज	न्य/संघ राज्य-क्षेत्र का नाम)		
<u>उस</u>	निर्याचन क्षेत्र का नाम		
	(जिससे निर्वाचित हुए/हुई हैं)		
सेवा में		*	
श्री र	सुमन कुमार दास		
सचि	ाव	51	
भारत	त निर्वाचन आयोग,		
निर्वा	र्गचन सदन, अशोक रोड		
नई	दिल्ली -110001		
(दूर)	भाष: 011-23052082, 011-23052145,		
ई-मे	ोल आईडी: skdas@eci.gov.in, president-cell@eci.gov.in)	40	
चूंकि राष्ट्रपत	तीय निर्वाचन, 2022 के लिए मतदान की तारीख को मैं		
	कारणों से मतदान के स्थान जहां मैं र्ग		
संसद भवन, नई वि	दिल्ली में वर्तमान राष्ट्रपतीय निर्वाचन, 2022 के दौरान अपना	मत डालने में	
असमर्थ होऊंगा, इस	लिए मुझे मतदान के निम्नलिखित स्थान पर मतदान करने की	अनुमति प्रदान	
की जाए:-			
राज्य/संघ र	राज्य-क्षेत्र का नामः		
शहर (जहां र	मतदान का स्थान निर्धारित है):		
2. यदि भारत	निर्वाचन आयोग द्वारा मुझे अनुमति प्रदान कर दी जाती है तो मत	तदान के दौरान	

2. यदि भारत निर्वाचन आयोग द्वारा मुझे अनुमित प्रदान कर दी जाती है तो मतदान के दौरान सहायक रिटर्निंग अधिकारी, जो उपर्युक्त राज्य/संघ राज्य-क्षेत्र में मतदान के स्थान पर पीठासीन अधिकारी हैं, के समक्ष या तो मैं अपना पहचान पत्र प्रस्तुत करूंगा या स्वयं का अभिज्ञान करवाऊंगा।

दिनांक: